

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg, Civil Lines, Old Red Building, Allahabad-211001
EXCISE APPEAL BRANCH

Dated: 29/06/2016

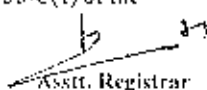
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70303/2016-EX[DB] dated 27/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
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1	E/MISC/70300/2016 T/680/2009	CCE LUCKNOW
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7-A, ASHOK MARG, LUCKNOW.

**Name and Address of
Respondent**

2		KAY PAN PRODUCTS PVT. LTD. A-514, TRANSPORT NAGAR, LUCKNOW. ,,
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Copy To

Advocate(s)/Consultant(s):

3 Bar Association, CESTAT, ALLAHABAD

4 Director Publications, Customs, Excise, I.P. Estate, Delhi

5 M/S Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohitak Road, New Delhi-110005

8 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-B, Sector-10, Faridabad 121003 (Haryana)

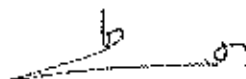
10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


 Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD**

DIVISION BENCH

**E/Misc/70300/2016
Appeal No. E/680/2009-EX(DB),**

Dated of Hearing/decision: 27/6/2016

C.C.E., Lucknow

Appellant

Vs.

Kay Pan Products Pvt. Ltd

Respondent

Appearance:

Present for the Appellant: Shri D.K. Deb (Assistant Commissioner) A.R.
Present for the Respondent: None

**Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)
Hon'ble Shri Anil G. Shakkarwar, Member (Technical)**

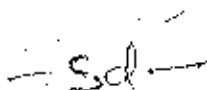
Final Order No. 70303/2016

Per: Anil Choudhary



Appeal disposed of as withdrawn under litigation policy as prayed
in Miscellaneous Application No.70300/2016, without entering into
merits.

(Dictated and pronounced in the open Court)


**(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**


**(ANIL CHOUDHARY)
MEMBER (JUDICIAL)**

(K. Gupta)

अप्रमाणित प्रति / Certified True Copy

सहायक पंजीकार / Asstt. Registrar
लीपासुख, इलाहाबाद एवं क्षेत्र वर
अधीन अधिकायक / (C.E.S.T.A.T.)
28, एन. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001